

**REVIEW OF FUNCTIONING OF NGOS**

2064. SHRI PRATAPRAO JADHAV:  
SHRI RAM TAHAL CHOUDHARY:

Will the Minister of TEXTILES वस्त्र मंत्री  
be pleased to state:

- (a) the funds allocated to the Non- Governmental Organisations (NGOs) under the various handicraft schemes during each of the last three years and the current year;
- (b) whether the Handicraft Commissioner has reviewed the functioning of such NGOs;
- (c) if so, the details along with the outcome thereof; and
- (d) the steps taken by the Government for the proper utilization of funds allocated and effective implementation of schemes by these NGOs?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (स्वतंत्र प्रभार) (श्री संतोष कुमार गंगवार)  
MINISTER OF STATE (INDEPENDENT CHARGE)  
IN THE MINISTRY OF TEXTILES  
(SHRI SANTOSH KUMAR GANGWAR)

(a): funds were released to NGOs under various handicrafts schemes during the last three years and current year are as under:-

Sl. No.	Name of the schemes	Funds released (Rs. In Crores)			
		2012-13	2013-14	2014-15	2015-16
1.	Baba Saheb Ambedkar Hastshilp Vikas Yojana.	42.44	5.11	5.99	7.73
2.	Marketing Support & Services Scheme	8.72	10.04	4.42	3.17
3.	Design & Technology Upgradation Scheme	8.29	14.29	7.34	0.60
4.	Human Resource Development Scheme	5.17	17.02	6.75	0.45
5.	Research & Development Scheme	1.71	2.70	0.53	0.60
6.	Infrastructure and Technology Development Scheme	Nil	Nil	1.01	Nil

(b) & (c): The functioning of NGOs are reviewed from time to time. The NGOs which were found to be violating the norm/guidelines of the scheme are either asked to refund the amount released to them along with panel interest or are blacklisted and no further grants are released to them under any scheme of the Government for promotion and development of handicrafts.

(d): The field officers of Government have been instructed to personally inspect the activities sanctioned to the NGOs and ensure that the said activities are being organized as per the norms/guideline of the scheme.

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